NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/222/2016

NAME OF THE PETITIONER(S)

: S. Ramesh

NAME OF THE RESPONDENT(S)

: The South Travancore Hindu College Association & 2 others

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. ANAND KUMAR (ADVIOCATE)

S. RAMESH [PETITIONER] For. K. P (PARTY)

S. SENTHA

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ORDER

Proxy Counsel for the Petitioner present stating that Senior Counsel Mr. Anantha Kumar did not appear before this Bench today as he is unwell and prayed time for making submissions. Counsel for Respondent present and reported no objection for granting time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)